

30/100  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 158/2001.....

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SECTION OFFICER (Judl.)

## FORM NO. 4

(See Rule 42 )

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH ::::::: GUWAHATI

## ORDER SHEET

Original APPLICATION NO ....158....OF 2001.

Applicant (s) L.N. Yadav

Respondent (s) V.O.I. Tops

Advocate for Applicants (s) For PersonAdvocate for Respondent (s) case

Notes of the Registry | Date | Order of the Tribunal

This application is in form  
of a written statement  
For Respondent  
M. D. No. 1  
For Respondent  
M. D. No. 2  
Date 23.4.2001  
106495590  
Date 23.4.2001  
By DR. R. K. Roy

26.4.01

Heard learned counsel for the parties.

Application is admitted. Call for records. Returnable by 4 weeks. List on 31.5.01 for orders.

In the meantime, the recovery of any alleged over payment of the applicant shall remain suspended till the returnable date. List on 31.5.01.

I C Usha

Member

Vice-Chairman

1m  
30/4/01

Notice prepared and sent to  
D/Section for issuing the  
Respondent No 1 to 3 vide  
1770 W 1772 dttd 29/5/01  
by Legal A.D.  
17/5/01.

No. written statement has  
been filed.By  
28.8.01

mb

Mr. A. Dab Roy, Sr.C.G.S.C. for the respondent No. 1 and Mr. S. Sarma, appears for respondent No. 2, pray for and granted 4 weeks time to file written statement. The applicant will have 2 weeks thereafter to file rejoinder. The applicant L.N. Yadav, he has received notice of the date fixed

List on 29-8-2001. Interim order dated 26-4-2001 shall continue till then.

I C Usha

Member

Vice-Chairman

Order dtd 29/6/01  
Communicated to the  
applicant & Counsel of  
the Respondent vide

DINo \_\_\_\_\_  
dtd \_\_\_\_\_

31/7/01.

11.9.2001

Copy of the order  
has been sent to the  
Officer for issuing  
the same to the Appellant  
as well as to the Dr. CSE.  
for the Rept.

eff

29.8.01 Present : Mr. Justice D.N.  
29.8.01 Present : Mr. Justice D.N. Chowdhury,  
Vice-Chairman.

The subject matter raised in this  
petition covered by decision rendered by this  
bench in O.A. 399/2001 wherein orders dated  
31.3.2001 was held to be unlawfull. Therefore,  
the question of recovery of over payment  
does not arise. With this above observation  
the application stands allowed.

There shall, however, be no order as  
to costs.

  
Vice-Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI.

(An application under section 19 of the Administrative  
Tribunal Act, 1985.)

Title of the case : O.A. No.....2000.

Shri L.N. Yadav : Applicant.

- versus -

Union of India and others : Respondents.

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Filled by the applicant  
in person

all accept & do  
liking  
27/10/01

SAC

W.C.L

28/10/01  
28/10/01

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BE NCH :::: GUWAHATI

(An Application under Section 19 of the Administra-  
tive Tribunal Act, 1985)

Original Application no. \_\_\_\_\_/2000.

In the matter of :

Shri L.N. Yadav

Yoga Teacher

Kendriya Vidyalaya,

Dimapur, Nagaland.

.....Applicant

- Virsus -

1. Union of India and others  
through the Secretary,  
Ministry of Human Resources,  
Government of India,  
New Delhi.

2. The Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area,  
Shadeed Jeet Singh Marg,  
New Delhi.

3. The Assistant Commissioner,  
K.V.S. R.O., Hospital Road,  
Silchar



.....Respondents

Details of Application

1. Particulars of the order against which the application is made.

The applicant is filling the present application seeking quashing of the order F.No. 21-1/98 - KVS (AR) dated 30.03.2001 and No. J.F. No. 18-1/99 - KVS (Admn.) dated 8-5-2000 Senior scale to Yoga Teachers can not be granted before 01-01-2008 and all Yoga teachers would be placed at the lowest tier of the scale and their residency period would start from 01-01-1996. Accordingly, the senior scale of Rs. 6500-200-10500 granted to Shri L.N. Yadav, Yoga Teacher of K.V ONGC Mehsana (now in K.V. Dimapur) vide this office order of even number dated 21-4-1999 is hereby withdrawn as he is not eligible to get senior scale w.e.f. 1-1-1996. The above order is Violative of the Policy of the Govt. of India regarding selection and senior scale of employee ie. that has been denied. The applicant feels there is a room enough to believe that applicant has been shown a bit of bias.

Copy enclosed as Annexure No.1.

2. Jurisdiction of the Tribunal.

The application declares that the subject matter of the order against which he wants redressal is within the jurisdiction of the Tribunal.

3. Limitation.

The applicant further declares that the applicant is within the limitation period prescribed in Section 21 of the Administrative Tribunals Act,1985.



**4. Facts of the Case**

4.1 - The scheme of teaching Yoga in Kendriya Vidyalaya was approved by the Board in its 39th meeting held on 12-2-1981. 354 yoga teachers joined in the grade of Rs.425-640 (revised to Rs.1400-2300). The essential qualifications prescribed were Matriculation/Higher Secondary with a practical knowledge and experience of Yoga training. The scheme was extended yearly basis.

4.2 - The evaluation of the Yoga Scheme in Kendriya Vidyalaya Sangathan was entrusted to the Administrative Staff College of India, Hyderabad in Sept. 1982. Another evaluation was conducted in August, 1984 under the Chairmanship of Dr. P.D. Shukla, former Vice Chairman of KVS. The scheme of Yoga Education had been further reviewed in the Ministry of Human Resource Development in the light of the National Policy on Education, 1986, which promotes integrated development of body and mind, Yoga will receive special attention. Efforts will be made to introduce Yoga in all schools. It was also decided that Yoga should be continued to be taught.

4.3 - The Board of Governors of Kendriya Vidyalaya Sangathan in its 52nd meeting held on 27-12-88, decided to make the scheme a regular one. Considering Pay Scales prescribed for the post and duties assigned to the Yoga teachers in the regular scheme and the classes for which the Yoga teaching was extended, the following qualifications were prescribed -

1. Graduation in any subject.
2. Minimum 9 months to one year training in Yoga in a recognised Institution.



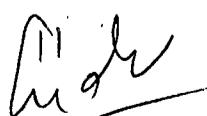
The competent authority accorded permission to Yoga teachers for appearing in higher examination even beyond the limit of 10% prescribed in Education Code of Kendriya Vidyalaya Sangathan strictly for the purpose of enabling them to acquire higher qualifications by them.

As per UNSTARRED Question No.5950 in Lok Sabha, the answer given by then Deputy Minister of Education and Culture in the Ministry of HRD, (Kum. Selja). Copy enclosed in Annexure No.2.

4.4 Yoga Teachers who do not possess the requisite qualifications will continue to remain in the pay scale of Rs.1400-2300 unless and until they acquire the required qualifications. The Yoga Teachers who do not have the graduation may be provided with opportunity to acquire degree through Open University or other correspondence courses within a period of 4 years. Yoga Teachers who do not have training in Yoga Education for a period of 9 months may be given time upto 2 years to acquire the same. The services of the Yoga Teachers who fail to acquire the qualifications within the prescribed period will be liable to be terminated.

As per the instructions issued by the Ministry of HRD vide letter No.5-180/86-UT.I dt. 12.8.87 and letter No.5-180/86-UT.I dated 3.11.1987.

4.5 As per Letter No. 2.HH-1/V-KVS(e-IV)(A) dt. 10.6.95 and according to Mr.T. N. Goswami, then the Asstt. Commissioner in this letter said that Letter of even no. dated 24.11.93 regarding confirmation of



Yoga Teachers who possess undermentioned qualifications :

- i) Graduation in any subject or equivalent and
- ii) One year training in yoga from any recognised institution.

In its 58th meeting held on 20.4.95 the BOG while reviewing their earlier decision have decided that Yoga Teachers who have the undermentioned minimum qualifications may be confirmed.

- i) Graduation in any subject or equivalent from a recognised University; and
- ii) Three months training in Yoga from a recognised Institute. (Annexure No.3) (Copy enclosed)

THE APPLICANT FEELS THERE IS A ROOM ENOUGH TO BELIEVE THAT APPLICANT HAS BEEN SHOWN A BIT OF BIAS.

The Yoga teacher like (VIRAPPAN, the dacoit), became unqualified Yoga Teacher became incurable headache for KVS Authorities.

4.6 KVS have issued order for grant of T.A. and D.A. for participate for such Toga Teacher who have completed training programme conducted from 2.5.97 to 1.8.97 at Lonawala and from 5.5.98 to 4.8.98 at New Delhi. (Copy enclosed with the RAJYA SABHA unstarred Question No.1483 to be answered on 11 Dec,1998). The answer given by Ministry of Human Resource Development (Dr. Murli Monohar Joshi) (Copy enclosed as Annex. No.4). (Copy enclosed).

4.7 The applicant sent a representation to the Commissioner (KVS) (HQ.), New Delhi on the stamp paper

*Al dr*

of Rs.2/- each five sheets dated 17.2.98 regarding pay scale of Yoga Teacher at par with per and and Yoga Teacher NCTO Govt. of Delhi. In this connection the then Deputy Commissioner (ACAD) informed that as soon as the decision is conveyed by the Ministry of HRD, the same will be communicated. Vide letter No. F.18-3/98-KVS (ADMN-I) dtd. 24.2.98. (copy enclosed as Annex.No.5).

4.8 In spite of granting the senior or selection grade the authority send the applicant in 3 months training Yoga along with unqualified (Yoga Teachers who have only one month training in Yoga). (Copy enclosed as Annex.No.6). The applicant has already passed nine months training in Yoga from Kaivalyadham, G.S. College of Yoga in session (1980-81). (Copy enclosed as Annex. No.7). Kaivalyadham has been accepted as the NATIONAL INSTITUTION IN THE FIELD OF YOGA EDUCATION. THE APPLICANT FEELS THERE IS A ROOM ENOUGH TO BELIEVE THAT APPLICANT HAS BEEN SHOWN A BIT OF BIAS.

4.9 As per Letter No.F-12-17/97-KVS(Admn.-I) dt. 3.2.99 as per Yoga Teacher possessing a Bacheloor's Degree with 3 months training in Yoga from a recognised Institution working in Kendriya Vidyalaya w.e.f. 1.1.96.

| Entry Scale | Senior Scale | Selection scale |
|-------------|--------------|-----------------|
| 5500175-    | 6500-200-    | 7500-250-       |
| 9000        | 10500        | 12000           |

Yoga Teacher not possessisng qualifications mentioned above will be entitled Rs.4500-125-7000



4.10 The applicant had threatened to self immolate on 23rd November, 1988 if his following grievances were not settled.

- i) Confirmation as Yoga Teacher.
- ii) Grant of Selection Scale/Higer Scale of pay etc.

As per Unstated Question, 10,1483 Rajya Sabha answered by the HRD Minister, Sri Murli Monohar Joshi. As per Hon'ble Minister's statement the applicant has not been confirmed since a disciplinary case is pending against him. (Copy enclosed as Annex. No.8).

As per order No.6-9/98/KVS/(AR) dt. 23.2.99, the Assistant Commissioner and Disciplinary Authority writes in that letter in para no.6, has come to the conclusion the charges of misconduct/misbehave levelled against Sri L.N. Yadav are not maintainable and required no further inquiry into the case and order to drop all the charges levelled against Sri L.N. Yadav vide charge No.F6-9/98/KVS(AR) dated 20-3-1998) (Copy enclosed as Annex. No. 9).

4.11 The applicatn was confirmed in service on 24.10.83 by the Office order No.F-24-1/99/DVS (AR) Kendriya Vidyalaya Sangathan, Ahmedabad REgion (copy enclosed as Annex.No.10).

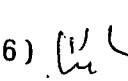
4.12 The applicant was fixed of pay in Senior Scale granted w.e.f. 1-1-1996 in the senior scale 6500-200-10500 vide letter No.F-4-1/99-2000/KVS(AR) Accts. dated 26 April, 1999 (Copy enclosed as Annex. No.11).

On the recommendation of the Departmental Promotion Committee, grants the Sr. Scale on 21.4.99



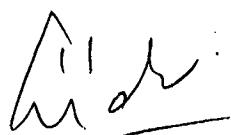
4.13 The applicant is working as a Yoga Teacher in the Kendriya Vidyalaya Sangathan since 24-10-81 and confirmed w.e.f. 24.10.83 and Graduate from the Punjab University (copy enclosed as Annex. No.12) and has passed nine months Diploma in Yoga Education from Kaivalyadhama (Shreeman Madhava Yoga Mandira Samiti Lonavla, Dist. Poona) (from August,1980 to April,1981) (Copy enclosed as Annex. No.13). Kaivalyadhama has been accepted as the NATIONAL INSTITUTION IN THE FIELD OF YOGA EDUCATION. The applicant has attended in service course June,91 to June,21 1981 in technical collaboration with Lakshmi bai National College of Physical Education Guwalior (copy enclosed as Annex No.14).

4.14 The applicant has passed certificate course in Gymnastic under the Mass Sports participant programme from Netaji Subhas National Institute of Sports in 1977. (Copy enclosed as Annexure No. 15).

4.15 The applicants has also Experience in Physical Training Instructor at Mangen Hr.Sec.School directorate of Education Dept. of Education Govt. of Sikkim. (~~Copy enclosed as Annexure No. 16~~) 

4.16 The applicant is specialist in the field of Yoga appreciation letter by Dr. J.S. Makhani Prop. & Head of Department of Orthopaedic Sursery Gos Medical College on 3/7/81 (Copy enclosed as Annexure No. 17).

4.17 The applicant is specialist in Chronic diseases and having very rich knowledge on disease and prevention and cure. The applicant's character and conduct are exemplary. Applicants of Yoga Teaching has



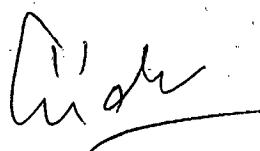
13

a nice effect and impact on students vide Appreciation certificates issued by the Principal of Kendraiya Vidyalaya Madurai (Tamil Nadu) vide MDU No. 6-4/82-83/LNY/273 dated July, 31, 1983 (copy enclosed as Annexure No. 18)

4.18 The applicant has also been appreciated by Dr. Venkatapia Prop. & Head of the Department of POHARMANOLOGY in its certificate says that the Applicant is a specialist in the field of Yoga and its various applications. (copy enclosed as Annexure No. 19).

4.19 The applicant was also appreciated by Dr. K.R. Jacop. M.S. (Dean) Govt. Medical College of Maduri (Tamil Nadu) as per his certificate he wants to inform the public that the applicant is an expert in Yoga. The Applicant is skilled in art (Yoga). The Applicant developed more concentration and kept him more physically and mentally Fit and left an indelible empression in his mind (copy enclosed as Annexure No. 20)

4.20 The applicant was also appreciated by Dr. S. Bhatnagar, Director of Punjab University as per his letter dt. 7th Feb, 1985. The applicant is specialist in Yoga, he is one of those learned person who have a developed special exercise for various type of Chronic diseases such as spondylitis, Diabetes, High Blood Pressure, Digestive ailments and the live Appedix (copy enclosed as Annexure No. 21)



5. GROUNDS FOR RELIEF WITH LEGAL PROVISION

5.1 The authorities by changing the requisite qualification for Yoga & Teacher from time to time without any reasonable reason has caused great prejudice to the applicant and has violated his fundamental and legal right to the job.

KVS was approved by the Board in its 39 meeting held on 12-2-81 essential qualification were prescribed Matric with a practical knowledge of one month, three months or more.

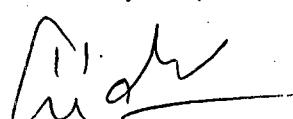
The Board of Governors of KVS in its 52nd meeting held on 27-12-88 essential qualification were prescribed Graduation plus minimum nine months to one year training in Yoga.

Yoga Teacher who do not possess the requisite qualification within a period of six year (four years for Graduation and Two year for nine months training in Hoga Education.

The service of Yoga Teacher who fail to acquire the above requisite qualification within prescribed period will be liable to be terminated.

5.2 In its 58th meeting held on 20-4-95 the BOG have decided minimum qualification Graduation + 3 months training in Yoga will be confirmed. From 2-5-97 to 10-8-97 and 5-5-98 to 4-8-98 who have completed training KVS have issued order for grant of T.A. and D.A..

The remain Yoga teacher who are not graduate and not having three months training in Yoga will be in the scale of Rs.4,500/- to Rs.7,000/-.



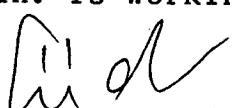
5.3 The applicant is graduate and has one year Diploma in Yoga education. The applicant has also passed Certificates in Sports from National Institutes of Sports at Patiala. The applicant has been also appreciated by doctors, professors and Head of the Department of Government Medical Colleges and also completed in service course. He was also confirmed on 24-10-83 and also granted Senior Scale from 1-1-96.

5.4 As per BOG were apprised of this decision in their 63rd meeting held on 21st July 1998. The proposal for the revision and grant of 3 tier pay scale to Yoga teachers at par with their counterparts in the NCT of Delhi was then under consideration of the Ministry of HRD whose recommendations were subsequently concurred in by the Ministry of Finance (Dept. of Expenditure) and after the approval of the Chairman, KVS, the following decision was taken.

5.5 On the recommendations of DPC, the Yoga teachers are granted selection grade in the pay scale of 740-880 W.E.F. 1-4-1984, they were appointed and joined in January 1983 and their qualification was graduation + 3 months training.

The applicant begs to state that previously he had filed one original application numbered O.A. No. 399/2000 before this Hon'ble Tribunal for giving a direction to the authorities to give him selection grade at <sup>Delhi</sup> par N.C.T which is still pending.

5.6 As per letter no. F.No.21-1/98/KVS(AR) dtd. 30-9-98 was granted Senior scale from 1-1-96. Yoga teacher is also coming in Misc. categories. In Misc. categories who have completed 12 years will be granted senior scale. The applicant is working from 24-10-1981 to till date.



6. DETAIL OF REMEDY EXHAUSTED :

The applicant beg to state that there is no other alternative remedy under any rule available before the applicant than to approach the Hon'ble Tribunal by way of filing this original application.

7. MATTER NOT PENDING BEFORE ANY OTHER COURT/TRIBUNAL :

The applicant further declares that he had not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any Court of law or any other authority or any other Bench of The Tribunal and/or any such application writ petition or suit is pending before any of them.

8. RELIEF SOUGHT FOR :

Under the facts circumstances of the case the applicant prays for the following reliefs.

8.1 Quashing and setting aside selection and senior scales order No. of Yoga teachers in K.V.S. Letter F.No. 18-1/99-KVS(Admn-1 dated 8-5-2000 and F.No. 21-1/98-KVS(AR)dated 30-3-2001.

I, therefore pray before your Lordship to admit this application, call for the records of the case & ask the opposite parties to showcause as to why the senior scale as claimed by the applicant cannot be granted hearing the parties and perusing the causes shaw if any, be pleased to pass any other order/orders as your Lordship may deem fit & proper. And for this act of kindness the applicant as in duty bound shall ever pay.

9.

INTERIM RELIEF PRAYED FOR :

It is further prayed that pending disposal of the application the order of recovery of ever payment vide order F.No. 21-1/98-KVS(AR) dt. 30-3-2001 issued by Assistant Commissioner, KVS, may be stayed. However, the Hon'ble Tribunal may be pleased to direct the respondents that pendency of this application shall not be a bar for considering his case.

10.

This application is filled by person (by the applicant self)

11.

PARTICULARS OF POSTAL ORDER :

|                   |   |                 |
|-------------------|---|-----------------|
| i. I.P.O. NO.     | : | 06495590        |
| ii. Date of issue | : | 23-4-2001       |
| iii. Issued from  | : | G.P.O. Guwahati |
| iv. Payable at    | : | G.P.O. Guwahati |

12.

List of enclosures :

As stated in the Index.



VERIFICATION

I, Shri L.N. Yadav, Yoga teacher working in Kendriya Vidyalaya, Dimapur, 46 yrs. old do hereby the Statement in Paragraph 1 to 12 are true to my knowledge and I have non suppressed any material of fact. And I sign this verification of this the ..... day of 24th April, 2001 at Guwahati..



SIGNATURE

Tel : 60711/61360  
 Fax : 02712-60361  
 E-Mail acahmedabad@yahoo.com  
 kvsar\_gnr@rediffmail.com

KENDRIYA VIDYALAYA SANGATHAN  
 ( AHMEDABAD REGION )  
 GYANDEEP: SECTOR 30  
 GANDHINAGAR 382 030(GUJARAT)

F No. 21-1/98-KVS(AR)

Date: 30-3-2001  
SPEED POST

OFFICE ORDER

KVS(HQ) New Delhi vide letter number F 18-1/99-KVS(Admn-1) dated 26-3-2001 has clarified that as per KVS(HQ) letter No.F 18-1/99-KVS(Admn-1) dated 8-5-2000 Senior Scale to Yoga Teachers cannot be granted before 01-01-2008 and all Yoga Teachers would be placed at the lowest tier of the scale and their residency period would start from 01-01-1996. ✓

2. Accordingly, the senior scale of Rs.6500-200-10500 granted to Shri L N Yadav, Yoga Teacher of K.V ONGC Mehsana(Now in K.V Dimapur) vide this office order of even number dated 21-4-1999 is hereby withdrawn as he is not eligible to get senior scale w e f 1-1-1996.

He will be placed in the Entry Scale w e f 1-1-96 as per KVS(HQ) letter No.F 12-17/97-KVS(Admn-1)dated 3/11-2-1999 by the Assistant Commissioner, KVS(RO) Silchar as he is presently posted at KV Dimapur in Silchar Region. After refixing his pay as above by the A.I.O KVS, Silchar Region, the revised pay fixation order may be sent by the Principal, K.V Dimapur to the Principal, KV, ONGC Mehsana for sending due drawn statement to the Principal, KV Dimapur for making recovery of overpayment made to him in this regard.

  
 ( Dr UN Singh )  
 Assistant Commissioner

*L N. Yadav  
X information  
Drarm  
18/4/2001  
Distribution*

- 1) Shri LN Yadav, Yoga Tr., KV Dimapur(Nagland)( Through the Principal, KV Dimapur.)
- 2) The Principal, K.V Dimapur(Nagland) with 2 copies. He is requested to handover one copy to the Teacher concerned.
- 3) The Assistant Commissioner, KVS(RO) Silchar for information and necessary action.
- 4) Shri GR Khurana, Sr Admin. Officer, KVS(HQ) New Delhi with reference to his letter No.F 18-1/99-KVS(Admn.1) dt 26-3-2001. This office order No.F 21-1/98-KVS(AR) dtd 21-4-99 was issued as per KVS(HQ) letter No.F 12-17/97(Admn.1) dated 3/11-2-99. The KVS(HQ) letter No.F 18-1/99-KVS(Admn.1) dated 8-5-2000 was issued much later after the issue of our order dated 21-4-99 i.e after one year and by that time Shri LN Yadav, Yoga Tr. was already transferred to KV Dimapur vide Transfer Order No. F 3-1(1)/99-KVS(E-IV) dtd 11-4-2000. However, the said order dated 21-4-99 has now been withdrawn as per KVS(HQ) letter No.F 18-1/99-KVS(Admn-1) dtd 26-3-2001.
- 5) The Principal, KV, ONGC Mehsana for information and necessary action.
- 6) The A.I.O, KVS(AR).

Ann. I A

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Re Ann. IV & Re No. I Page No 15 A 20

KENDRIYA VIDYALAYA SANGATHAN  
18 INSTITUTIONAL AREA  
SHAHEED JEET SINGH MARG  
NEW DELHI - 110 016

F.No.18-1/99-KVS(Admin-I)

Dated 08.05.2000

The Assistant Commissioner  
Kendriya Vidyalaya Sangathan  
All Regional Offices

**Subject: Revision of Pay Scale of Yoga Teachers in Kendriya Vidyalayas  
clarification regarding.**

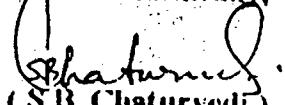
Sir/Madam

In continuation of this office letter of even number dated 3/11/02, 1999 on the subject cited above, I am to say that references have been received from various quarters seeking clarification regarding the manner in which the three-tier pay scales circulated vide letter referred to above will be given effect. In this connection it is clarified that the period of residency required to move from one tier of the scale to the next tier is with reference to the period the person concerned is borne in that scale. The period of residency does not have any correlation with the length of service the person may have been in service before coming into a scale. In the present case since the eligible Yoga Teacher would be taken into this scale with effect from 01-01-1996 only all of them would be placed at the lowest tier of the scale and their residency period would start from there:

Copies of this letter may be sent to all the Kendriya Vidyalayas under your jurisdiction for information and compliance.

**This Issues with the approval of the Competent Authority.**

Yours faithfully,

  
(S.B. Chaturvedi)

By Commissioner(Acad)

Copy to:

1. All Officers/Sections at KVS(Hqrs)
2. All recognised Teachers Associations
3. F.No.18-3/96-KVS(Admin-I)
4. Kendriya Vidyalaya, Moscow/Kathmandu
5. Guard File.



UNSTARRED QUESTION NO. 5950  
TO BE ANSWERED ON 3RD MAY 1994  
VAISAKH 13, 1916 ( SIKH )

APPOINTMENT OF YOGA TEACHERS IN KENDRIYA VIDYALAYAS

5950. SHRI MUMERU SRIKIA,

Will the Minister of HUMAN RESOURCE DEVELOPMENT

reply given to Unstarred Question No. 4022 on April 19, 1994  
and state,

- (a) the details of academic and professional qualifications which were considered sufficient at the time of initial recruitment of Yoga Teachers in Kendriya Vidyalayas in 1981-82;
- (b) when did the Board of Governors of KVS decided to change these qualifications;
- (c) whether these are applicable retrospectively;
- (d) if so, the reasons therefor;
- (e) whether the Kendriya Vidyalayas exhibited any facilities to these Yoga Teachers for enabling them to acquire the desired qualifications;
- (f) if so, the details thereof; and
- (g) if not, reasons therefor?

ANSWER

DEPUTY MINISTER FOR EDUCATION AND CULTURE IN THE  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(KUM. SELJA)

नए शिक्षण विधान में भिन्नता और रासायनिक योग योगी क्षमारी तेवणा।  
(b), (c) and (d): According to information furnished by  
Kendriya Vidyalaya Sangathan, the Yoga teaching scheme was introduced  
in Kendriya Vidyalayas purely on an experimental

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basis initially for a period of one year. Since the scheme was envisaged as temporary and experimental the essential qualifications prescribed were Matriculation/Higher Secondary with a practical knowledge and experience of Yoga training. The scheme was extended on yearly basis. The Board of Governors of Kendriya Vidyalayas Sangathan in its 52nd meeting held on 27.12.88, decided to make the scheme a regular one. Considering Pay-scale prescribed for the post and duties assigned to the Yoga Teachers in the regular scheme and the classes for which the Yoga teaching was extended, the following qualifications were prescribed:-

- 1) Graduation in any subject.
- 2) Minimum 9 months to 1 year training in Yoga in a recognised institution

(a) 1 Yrs, 815.

(E) and (a) The competent authority accorded permission to Yoga Teachers for appearing in higher examinations even beyond the limit of 10% prescribed in Education Code of Kendriya Vidyalaya Sangathan strictly for the purpose of enabling them to acquire higher qualifications by them.

Annexure No (2) Page No 32

No 3

Page No

REGISTER.

**KENDRIYA VIDYALAYA SANGATHAN  
(ESTT. IV BHUTION)**

18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110 016.

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Dated 19,6,05

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The Asstt. Commissioner,  
Kendriya Vidyalaya Sangathan,  
All Regional Offices.

**Sub.: - Confirmation of Yoga Teachers.**

Sir/Puam.

I am to invite a reference to this office circular letter of even no. dated 24.11.93 regarding confirmation of Yoga Teachers who possess undermentioned qualifications.

i) Graduation in any subject or equivalent; and  
ii) One year training in yoga from any recognised institute.

In its 59th meeting held on 20.1.26 the B.O.C. while reviewing  
their earlier resolution have decided that Yoga Teachers who have  
the unmentioned minimum qualifications may be confirmed.

- i) Graduation in any subject or equivalent from a recognised University; and
- ii) Three months training in Yoga from a recognised institute.

It is requested that all surviving Yoga Teachers who have the above mentioned qualifications and against whom no disciplinary/vigilance case is pending or contemplated as on date may be confirmed by convening the DPC. The date of confirmation will be the day after completion of 02 years regular service.

The remaining Yoga Teachers with graduation who have less than 3 months training may be sent for the training course in recognized institutions by grant of study leave to complete the requisite period of 3 months. It has further been decided that those Yoga Teachers who do not have graduation may be permitted to acquire the qualifications within a period of 3 years through Open University or Correspondence Course. They will be eligible for confirmation after acquiring the requisite qualifications.

Compliance to these instructions may please be reported to this office in due course.

Yours faithfully,

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( DR. T. N. COSHWAL )  
ADVISOR, COMMISSIONER ( PERS. )

## RAJYA SABHA

## UNSTARRED QUESTION NO. 1483

TO BE ANSWERED ON 11TH DECEMBER, 1998

AGRA HAYANA 20, 1920 (S.A.K.)

## GRIEVANCES OF YOGA TEACHERS IN KENDRIYA VIDYALAYAS

1483. SHRI PARAG CHALIHA:

SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- the details of grievances of Yoga teachers in Kendriya Vidyalayas, as represented by RKVAS (Jagat);
- whether it is a fact that some of the aggrieved Yoga teachers have threatened to self-immolate if the grievances were not redressed by 15th December, 1998; and
- if so, the stand and reaction of Government thereto?

## ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(DR. MURLI MANOHAR JOSHI)

(a): The following are the demands of Rashtriya Kendriya Vidyalaya Adhyaksh Sangh (Jagat) for Yoga Teachers.

- Grant of Trained Graduate Teacher Scale.
- Restoration of Teaching Allowance.
- Grant of Senior and Selection Scale.
- TA/DA for attending In-service course.
- Supply of kit.

(b): One Yoga teacher had threatened to self immolate on 23rd November, 1998 if his following grievances were not settled.

- Confirmation as Yoga teacher;
- Conversion as Physical Education Teacher; and
- Grant of Selection Scale/Higher Scale of pay etc.

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1 2 1  
He however informed Commissioner on 23.11.98 that he was withdrawing and postponing his self immolation.

(c): There are well defined guidelines/rules for confirmation and conversion of Yoga teachers and those Yoga teachers who fulfil these requirements are confirmed/converted into Physical Education Teacher(PET).

The above referred Yoga teacher has not been confirmed since a disciplinary case is pending against him. He could not be converted into PET as he does not fulfil the requirements.

The demand for granting Trained Graduate Teacher(TGT) scale of pay (including Senior and Selection Scale) to eligible Yoga teachers of Kendriya Vidyalaya Sangathan is under consideration of the Government. The teaching allowance would stand abolished with effect from 1.1.96 if the TGT scales of pay are granted to Yoga teachers. Further, Kendriya Vidyalaya Sangathan have informed that restoration of teaching allowance to Yoga teachers is under examination.

Kendriya Vidyalaya Sangathan have issued orders for grant of TA/DA for participation of such Yoga teachers who have completed training programme conducted from 2.5.97 to 1.8.97 at Lonawala and from 5.5.98 to 4.8.98 at New Delhi.

Kendriya Vidyalaya Sangathan have also informed that funds are released for supply of Yoga equipments whenever demand is received.

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XENDRIYA VIDYALAYA SANGATHAN

Page 170

Page No 19

15  
18 - Institutional Area  
Shaheed Jeet Singh Marg  
New Delhi - 110 016

BO.P.18-3/98-KVS (ADHM-I)

Dated : 24-02-1998

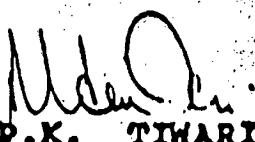
The Assistant Commissioner  
Xendriya Vidyalaya Sangathan  
ALL REGIONAL OFFICES.

Sub. : Revision of Pay Scale of Yoga Teachers - Grant  
of three tier pay scale.

Sir,

I am to refer to the subject cited above and to say that a proposal for grant of Pay Scale to Yoga Teachers at par with TOTs/other Misc. Categories Teachers has already been sent to the Ministry of HRD for necessary approval. As soon as the decision is conveyed by the Ministry of HRD, the same will be communicated. KVs in your Region may be informed accordingly.

Yours faithfully,

  
( P.K. TIWARI )  
DY. COMMISSIONER (ACAD.)

Copy to :-

1. All Recognised Teachers Associations.

Sh. Laxmi Narain Yadav, Yoga Teacher, KV ONOC Mhowana with reference to his representation on the stamp papers of Rs. 2/- each (five sheets) dated 17-2-98.

2. XI-IV Section together with representation on the stamp papers of Rs. 2/- each (five sheets) dated 17-2-98 for taking action on other issues.

3. The Principal, KV ONOC Mhowana with a request to inform Shri LN Yadav, Yoga Teacher of his Vidyalaya accordingly.

  
DY. COMMISSIONER (ACAD.)

Annexe NO 6

Page No 20

Annexe NO 5

Page No 28

KENDRIYA VIDYALAYA, INA COLONY, NEW DELHI-11

4.6.1998

RELIEVING ORDER

Shri/Smt A. N. YADAV, Yoga Teacher,  
Kendriya Vidyalaya No. M-11/1/2 reported this  
Vidyalaya on 6/7/98 FN/AN in connection with attending 3 months  
Yoga Training Course (5th May 98 to 4th Aug 98) organised by KVS(HQ)  
New Delhi vide Letter No. F4-1/98-KVS(Adm) Yoga Tr. dated 28.5.98.  
He/She was relieved on 4.6.1998 (AN) after completion of the training  
period.

He/She was not provided free boarding & lodging.

Shri/Smt A. N. YADAV  
Yoga Teacher

K.V.HQ. M-11/1/2

copy to:-

1. Principal, K.V. M-11/1/2

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Please addressee your reply to  
The Chairman,  
KAIVALYADHAMMA  
LUNAVLA 410 403 (India).

Date: 5.7.1981, Mysore, 1981.

TO WHOM IT MAY CONCERN

This is to certify that Shri Laxmi Narayan Yadav was a bonafide student of the G.S. College of Yoga and Cultural Synthesis for the session 1980-1981. He has completed the Nine Month Diploma in Yoga Education Course (starts from August to April) successfully and has been awarded the said diploma.

Following are the outline of studies were :

- 1) Practical Training in Yoga
- 2) Yoga and Mysticism
- 3) Cultural Synthesis
- 4) Histology and Physiology of Yogic Practices
- 5) Research Methods in Yoga
- 6) Yoga and Mental Health
- 7) Textual Study of Patanjali and Hatha Yogas
- 8) Teaching Methodology

*V. U. G. S. E. S.*  
(Dr. P. V. Karambelkar)

*P. V. K.*  
Principal  
G. S. College of Yoga and Cultural Synthesis  
Kalvalyadhamma, Lonavla (Dist. Pune)  
PIN 410 403

Annexe No 67 Page No 29

RAJYA\_SABHA

UNSTATED QUESTION NO. 1483  
TO BE ANSWERED ON 11TH DECEMBER, 1998  
AGRAHAYANA 20, 1920 (SAK.)

GRIEVANCES OF YOGA TEACHERS IN KENDRIYA VIDYALAYAS

1483. SHRI\_PRAKASH\_CHALIKAI  
SHRI\_COVINDRAM\_MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- the details of grievances of Yoga teachers in Kendriya Vidyalayas, as represented by RIKVAS (Jagat);
- whether it is a fact that some of the aggrieved Yoga teachers have threatened to self-immolate if the grievances were not redressed by 15th December, 1998; and
- if so, the stand and reaction of Government thereto?

ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(DR. MURLI MANOHAR JOSHI)

(a): The following are the demands of Rashtriya Kendriya Vidyalaya Adhyapak Sangh (Jagat) for Yoga Teachers.

- Grant of Trained Graduate Teacher Scale.
- Restoration of Teaching Allowance.
- Grant of Senior and Selection Scale.
- TA/DA for attending In-service course.
- Supply of kit.

(b): One Yoga teacher had threatened to self immolate on 23rd November, 1998 if his following grievances were not settled.

- Confirmation as Yoga Teacher.
- Conversion as Physical Education Teacher; and
- Grant of Selection Scale/Higher Scale of pay etc.

.....2,-

He however informed Commissioner on 23.11.98 that he was withdrawing and postponing his self immolation.

(c): There are well defined guidelines/rules for confirmation and conversion of Yoga teachers and those Yoga teachers who fulfil these requirements are confirmed/converted into Physical Education Teacher(PET).

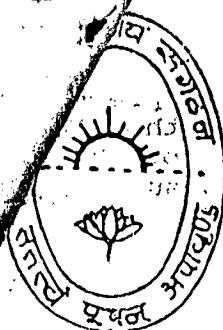
The above referred Yoga teacher has not been confirmed since a disciplinary case is pending against him. He could not be converted into PET as he does not fulfil the requirements.

The demand for granting Trained Graduate Teacher(TGT) scale of pay (including Senior and Selection Scale) to eligible Yoga teachers of Kendriya Vidyalaya Sangathan is under consideration of the Government. The teaching allowance would stand abolished with effect from 1.1.96 if the TGT scales of pay are granted to Yoga teachers. Further, Kendriya Vidyalaya Sangathan have informed that restoration of teaching allowance to Yoga teachers is under examination.

Kendriya Vidyalaya Sangathan have issued orders for grant of TA/DA for participation of such Yoga teachers who have completed training programme conducted from 2.5.97 to 1.8.97 at Lonawala and from 5.5.98 to 4.8.98 at New Delhi.

Kendriya Vidyalaya Sangathan have also informed that funds are released for supply of Yoga equipments whenever demand is received.

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# केन्द्रीय विद्यालय संगठन

(सेवायां शारीरिक वाहमत्वाद्वारा संभव)

## KENDRIYA VIDYALAYA SANGATHAN

(Regional Office : AHMEDABAD REGION)

क्वार्टर नं. 161/4, सेक्टर नं. 30, गांधीनगर 382030 (गुजरात)

Quarter No. 161/4, Sector No. 30, GANDHINAGAR 382030

(Gujarat)

NO. F 6-9/98/KVS(AR)

मित्रांक : 23 FEB 1999  
Date :

### ORDER

WHEREAS, disciplinary proceedings under CCS(CCA) Rule, 1965 was contemplated against Sh LN Yadav, Yoga Teacher, Kendriya Vidyalaya, ONGC Mehsana as per the instructions contained in KVS(HQ) letter No. F 8-4/97-KVS(Vig) dated 07-01-1998.

02 WHEREAS, a preliminary inquiry against the said Sh LN Yadav, Yoga Teacher was ordered to inquire into the alleged charges of misconduct and unbecoming behaviour of Sh Yadav, appointing Dr SN Pandey, Principal, KV No. 1, MR Campus, Ahmedabad by the undersigned in the capacity of Disciplinary Authority vide office order No. F 6-9/98/KVS(AR) dated 23-01-1998.

03 WHEREAS, Dr SN Pandey, IO submitted Inquiry Report together with his observations and findings into the charges levelled against Sh Yadav, CO after conduct of inquiry vide his letter No. KVA/Conf/97-98/778 dated 04-03-1998.

04 WHEREAS, the undersigned, after careful examination and verification of documents on records of the case as well as Inquiry Report and findings of IO, issued charge sheet vide letter No. F 6-9/98-KVS(AR) dated 20-03-1998 to the said Sh LN Yadav, CO together with copies of preliminary inquiry and related documents informing the CO to submit his written statement of defence within 10 days of the receipt of the aforesaid memorandum dated 20-03-1998.

05 WHEREAS, Sh LN Yadav, CO submitted his written statement dated 04-01-1999 in defence against the articles of charge framed vide memo dated 20-03-1998 vide which he refuted all the charges and offered unqualified apology for the inconvenience and embarrassment caused to concerned persons.

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06 WHEREAS, the undersigned, being the prescribed Disciplinary Authority, after considering the aforesaid statement/representation dated 04-01-1999 of Sh LN Yadav, CO in the light of articles of charge and supporting documents on record, and has come to the conclusion that the charges of misconduct/misbehaviour levelled against Sh LN Yadav, Yoga Teacher are not maintainable and require no further inquiry into the case.

07 NOW, therefore, the undersigned hereby orders to drop all the charges levelled against Sh LN Yadav, Yoga Teacher, vide charge memo No. F 6-9/98/KVS(AR) dated 20-03-1998.

  
(Dr UN Singh)  
Asstt Commissioner &  
Disciplinary Authority

Regd AD

To,

✓ Sh LN Yadav  
Yoga Teacher  
Kendriya Vidyalaya  
ONGC Mehsana

Copy forwarded to :-

Regd AD

01 The Principal, KV ONGC Mehsana alongwith a copy of above order for keeping in the Personal file of Sh LN Yadav, Yoga Teacher. He is also requested to make necessary entry in the Service Book of Sh Yadav.

02 The Asstt Commissioner(Admn), KVS New Delhi.

03 The Sr Administrative Officer(Vig), KVS New Delhi with reference to his letter No. F 8-4/97-KVS(Vig) dated 07-01-1998.

Asstt Commissioner

S/3229

D.P. Valsaraj & Mrs. ~~Put~~ ~~Information~~ ~~for action~~ (S) 3, 10/98

F No. 21-1/98/KVS (AR)

The Principal  
All Kendriya Vidyalayas  
Ahmedabad Region.

"GYANDEEP" 37  
Regional Office  
K.V Campus, Sector-38  
Gandhinagar - 382 030

Date: 30-9-98

Important  
Urgent

420  
3-10-98

Sub: Grant of Sr. Scale/Selection Scale to eligible teachers -  
Submission of data thereon.

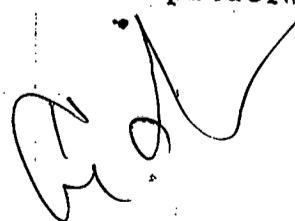
Sir/Madam,

The policy of Govt. of India, Ministry of Human Resource Development regarding eligibility for the grant of senior scales to the teachers viz. PRT, TGT, PGT & Misc. categories stipulates that 20% of those teachers who have been granted Sr. scale are entitled to selection scales. The Sangathan has introduced this policy w.e.f 1-10-1986 but as expressed in their letter No. F 12-4/98/KVS (Rp-I) dated 21-9-98, the policy for grant of Selection Scales to teachers could not be implemented effectively and cases are withheld due to shortcomings.

You may agree that even a single case of left out teachers may cause a long series of shifting of effective date for grant of selection scale in individual cases besides causing resentment to the affected teachers, litigation and embarrassment to KVS in general. It is, therefore, to be given due care so that no teacher eligible for grant of selection scale as on 1st January of the year concerned is left out.

To complete the exercise of the grant of selection scale to the eligible teachers, I request you to furnish following information in the prescribed proforma urgently. Proposals may be forwarded in respect of eligible teachers category-wise and post-wise separately in prescribed proforma:

- 1) Year-wise statistics relating to the number of teachers category-wise availing Sr. scale who have completed 12 years service in the grade as on 1-1-1996, 1-1-1997 and 1-1-1998. This information may be furnished in the proforma at annexure-1,
- 2) The other information is relating to the particulars of the teachers who are entitled to the grant of selection scale and have completed 12 years in the Sr. scale as on 1-1-1996, 1-1-1997 and 1-1-1998. This information may kindly be furnished in the proforma given at Annexure-II,



34 (c)

Separate statement in the proforma at annexure-II for left out cases including those retired or deceased teachers, who were availing of selection grade/Senior Scale as on 1-1-1936 and so on and are were otherwise eligible for Selection Scale, but who have not so far been granted selection scale may also be furnished. In this statement Date of Retirement (DR) or Date of Death (DD) may invariably be indicated in the Remarks column.

I would like to impress upon you to give your personal attention in expediting required information and to enable the undersigned to forward it to the Sangathan within 20 days viz. latest by 18-10-98.

Yours faithfully,

( Dr UN Singh )  
Asstt. Commissioner

Encl: Annexure-I & II

KENDRIYA VIDYALAYA, PROJECT SEWAK C/O99 APODate, 27.01.2001TO WHOM IT MAY CONCERN

This is to certify that Mr.L.N.Yadav Yoga Teacher has been working in this Kendriya Vidyalaya, Since 28.04.2000, Kendriya Vidyalaya Sangathan Ministry of H.R.D, Government of India. He is working in substantive capacity in KVS(in the pay scale of 6500-200-10600/-) His date of birth is 18.07.1954. He has been working in KVS since 24.10.81. His permanent Address - Village Saidpur, Post Office Ateli Mandi Distt. Mahedragarh (Haryana) He is a graduate from Panjab University & has done one year Diploma in Yoga Education(1980-81) form Kaivaladham(Lonavala) and National Institute of Sports(Certificate).

His monthly salary as follows:

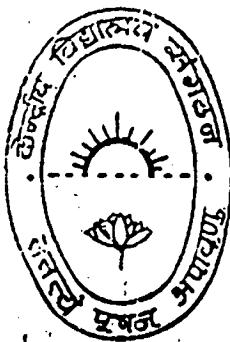
|             |        |
|-------------|--------|
| Basic pay - | 7500/- |
| P.P. -      | 175/-  |
| D.A. -      | 5075/- |
| H.R.A -     | 563/-  |
| Tr.A. -     | 200/-  |
| CCA -       | 800/-  |
| SDA -       | 938/-  |

**TOTAL**      **Rs. 13251/-**

(Thirteen thousand two hundred fifty one only)

 **PRINCIPAL**

25/01/01  
Saidpur  
KVS  
Haryana  
India  
111



No 11  
Annexure (7) (b) Page 180

Page No 25

A.Cs Tele/FAX No. 02712 21361

Gram : 'KEVISANG'

Tele Phone : 20711 } Admn./Ec.  
21360 } Accounts

## केन्द्रीय विद्यालय संगठन

(सेक्टरीय कार्यालय-अहमदाबाद-संभाल)

### KENDRIYA VIDYALAYA SANGATHAN

(Regional Office : AHMEDABAD REGION)

क्वार्टर नं. १६१/४, सेक्टर नं. ३०, गांधीनगर-३८२०३० (गुजरात)

Quarter No. 161/4, Sector No. 30, GANDHINAGAR-382030

(Gujarat)

NO. F-4-1/99-2000/KVS(AR)Accts.

दिनांक : 26 April 1999  
Date :

To

The Principal  
Kendriya Vidyalaya  
ONGC, Mahsana

56  
S.S. 99

Sub:- Fixation of pay in Senior Scale  
granted to Sh. L.N. Yadav, Yoga  
Teacher w.e.f. 1-1-1996/

Sir,

Consequent upon the grant of Senior Scale w.e.f  
1-1-1996 to Sh. L.N. Yadav, Yoga Teacher vide this  
Office letter No. F.2143/98-KVS(AR) Dated 21-1-1999,  
the pay of Sh. Yadav may be fixed as under:-

| Date | Pay in ordinary scale<br>as on 1-1-1996 Rs. | Pay in Senior<br>Scale of Rs. |
|------|---|-------------------------------|
|      | 55-175-9000                                 | 6500-200-10500                |

|        |          |   |
|--------|----------|---|
| 1-1-96 | (6200) ✓ | 6500<br>with the date<br>of Next incre-<br>ment 1-5-96.<br>if otherwise ✓<br>admissible |
|--------|----------|---|

Necessary entry regarding the fixation of pay  
may be made in the Service Book of Sh. L.N. Yadav,  
under proper attestation.

Yours faithfully,

*Sh. C. S. Makwana*  
(S. S. MAKWANA)  
Sup. of Accounts

*Sh. C. S. Makwana*

## Panjab University

## Bachelor of Arts

Certified that Laxmi Narain, son/daughter of  
 Shri Budh Ram, and of  
 the Rajasthan State, has  
 obtained the degree in Bachelor of Arts of this University, having  
 passed the examination for the said degree held in Sept., 1989,  
 in the Third Division.

Additional subject passed : Hindi

Given under the seal of the University

M.R. Singh

Controller of Examinations

Chandigarh, Jan. 17



1990.

R.P. Ranjan

Vice-Chancellor

S.D. Sharma

Chancellor

Kaivalyadhama,  
Shreeman Madhava Yoga Mandira Samiti  
Lonavla ( Dist. Poona )

This is to certify that

Shri Laxmi Narayan Jadar  
(Session 1980-81)

of G. S. College of Yoga and Cultural Synthesis, Lonavla  
has completed the course of studies, instituted  
for the Diploma, to the satisfaction of the  
authorities of the Samiti and so the

**DIPLOMA IN YOGA EDUCATION**

is conferred on him / her

In testimony whereof is set the seal of the Samiti.

Subjects for the course of studies were :

I) Theory :

1. Yoga and Mysticism
2. Yoga and Cultural Synthesis
3. Anatomy and Physiology of Yogic Practices
4. Yoga and Mental Health
5. Yogic Texts

II) Practical Training in Yoga  
III) Practice Teaching

He / She was placed in Grade Second in theory

Grade Second in Practicals and Grade Third in Teaching

Overall Grade Obtained Second.

17

Secretary,  
Kaivalyadhama  
S. M. Y. M. Samiti

Lonavla 13th August 1998

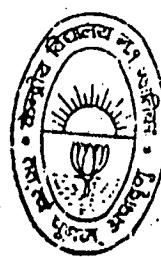
Signature of the Diploma-holder

Malleshwamde

Chairman,  
Kaivalyadhama  
S. M. Y. M. Samiti

Malleshwamde

Kendriya Vidyalaya Sangathan



**In - SERVICE COURSE IN PHYSICAL EDUCATION**

शारीरिक शिक्षा सेवा कालीन प्रशिक्षण

**CERTIFICATE**

**प्रमाण - पत्र**

This is to Certify that Shri/Smt./Km. L. N. H. Yadav

E.T./Yoga Tr. Kendriya Vidyalaya No. 1, Khetri Nagar

of ... Region has attended the In-Service Course in Physical Education organised by Kendriya Vidyalaya No. 1 Gwalior from 01-6-91 to 21-6-91 in technical Collaboration with Lakshmi National College of Physical Education, Gwalior.

यह प्रमाणित किया जाता है कि श्री/श्रीमती/ कृ. द्वारा दिनांक २० जून १९९१  
में कैडी/योग शिक्षक केन्द्रीय विद्यालय, राजस्थान में भाग लिया जो कि केन्द्रीय विद्यालय क्र. १ ग्वालियर द्वारा दिनांक ०१-६-९१ से २१-६-९१ तक राजस्थान केन्द्रीय शारीरिक शिक्षण विद्यालय, ग्वालियर द्वारा दिनांक २० जून १९९१ पर आयोजित किया गया।

(Dr. Ajmer Singh)

Prof. & Dean

L. N. C. P. E., Gwalior

&

CHIEF MANAGER, VMC

(Dr. Rajendra Singh)

LECTURER

L. N. C. P. E., Gwalior

&

CO-ORDINATOR

(R. P. Mishra)

Principal

K. V. No. 1 Gwalior

&

DIRECTOR

Ch. M. S.

नेताजी सुभाष  
राष्ट्रीय क्रीड़ा मंस्तान  
मोती लाल, पटियाला 147001 (भारत)  
दूरभाष : 74472  
शार : नेटिनस्पोर्ट्स  
टेलेफ़ोन : 0394-204

निदेशक :  
रोशन लाल प्रानन्द

National Institute of Sports  
Mali Kagh, PATTIALA-147001, (INDIA)

Phone : 74472  
Grams : NATINSPORTS  
Telex : 0394-204

DIRECTOR  
R. L. ANAND

NO : SRU/CC/38-19/86/NIS  
May: 30, 1986

TO WHOM IT MAY CONERN

This is to certify that Sh. Laxmi Nara in S/o Sh. Budhram attended a Six Week Certificate Course in Gymnastics held at Gangtok (Sikkim) from 30.12.1976 to 9.2.1977 under the Mass Sports Participation Programme. He was deputed to undergo the course by the Education Department, Government of Sikkim. Sh. Laxmi Nara in was placed under category B securing 63% aggregate marks in theoretical and practical examinations held towards the conclusion of the course.

(JAS BIR SINGH)  
ASSISTANT DIRECTOR  
FOR DIRECTOR GENERAL

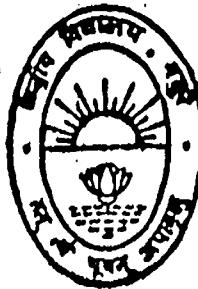
जस बिर सिंह  
श्री, एन. ए. ए. डी.एस.  
सिक्किम (पुर्वगढ़).

८५

549

GRAM, KENDRIYA  
PHONE: 26461

KENDRIYA VIDYALAYA  
(Central School)  
MADURAI-2.



केन्द्रीय विद्यालय  
मदुरै-२

MDU. No. 8-4/32-133/1/11/ 273

Date 11st June 1931.

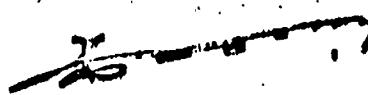
" CERTIFICATE "

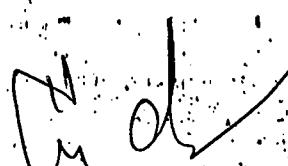
This is to certify that Shri Laxmi Narain Yadav has been working as Yoga Teacher in this vidyalaya since 24-10-1931.

He is a very high skilled young man in his field. On health & points, Yoga teaching has given a very nice effect and impact on students.

I personally experience his way of teaching especially chronic diseases like diabetics and bronchittes. He is having very rich knowledge on diseases and preventions and cures. His demonstrations will be proved as facts. His character and conduct are exemplary.



  
PRINCIPAL.  
PRINCIPAL,  
KENDRIYA VIDYALAYA,  
MADURAI-625 002.



P.K.R. JACOB, M.S.,  
DEAN.GOVT. RAJASTHAN  
MADURAI,  
27/1/1954C E R T I F I C A T E.

This is to inform the public at large that  
SRI LAXMI NARAIN YADAV is an expert in Yoga. His skill in the  
art and my experiences with him let me to this ultimate  
conclusion. Some of the many Asanas that he taught me  
has helped to develop more concentration and keep me more  
physically and mentally fit. The manner he imparted the  
art has left an indelible impression in my mind. I have now  
learnt from him that he is about to bringout a book on  
"YOGA". I wish him all success and I am confident  
that it will be useful and make interesting reading to the  
common man.

With best wishes,

P.K.R. (S. C. J.)  
DEAN.S. C. J.  
Government Rajah Hospital  
Madurai-20


S. BHATNAGAR

M.A., Ph.D. (Ph.), D.F.A. (The Hague)

DIRECTOR

Correspondence Courses  
Panjab University

Phone Office 24143

2213 (P.BX)

Reg. No. 44809

CHANDIGARH-100014

D.O. No. ....

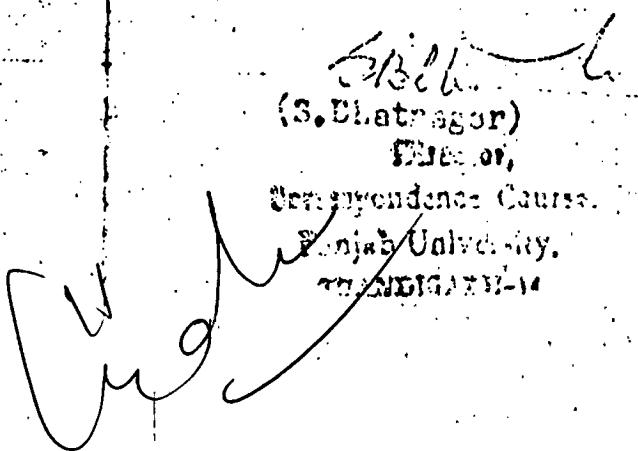
Dated 6.7.61. F.C. 198

TO WHOM IT MAY CONCERN

I have the pleasure to certify that Mr. Luxmi Narayan Yadav who happens to be one of our students at the graduate level, is a specialist in the Yoga. He is one of those learned persons who have developed special exercises for various types of chronic diseases such as Spondylitis, Diabetes, Blood-Pressure, Digestive ailments and the like. His keen interest and insight into Yoga has inspired him to write a monologue on this traditional Indian Art.

I am sure many persons would be benefitted by him if they care to follow his instructions and develop a regular habit of doing yoga everyday.

I wish him all success in life.

  
(S. Bhatnagar)

Editor,  
Correspondence Courses,  
Panjab University,  
CHANDIGARH-14

Annexure (23) Page No 35 of

ITEM NO. 8: TO REPORT REVISION AND GRANT OF 3 - TIER PAY SCALE TO YOGA TEACHERS IN KENDRIYA VIDYALAYAS.

With the concurrence and approval of the Financial Advisor of the MHRD and Chairman, Kendriya Vidyalaya Sangathan, the revised pay scales as per the recommendations of the Vth Central Pay Commission were implemented for Group 'A', 'B', 'C' & 'D' categories of teaching and non-teaching staff of Kendriya Vidyalaya Sangathan. The Board of Governors were apprised of this decision in their 63rd meeting held on 21st July, 1998.

2. The proposal for the revision and grant of 3 tier pay scale to Yoga teachers at par with their counterparts in the NCT of Delhi was then under consideration of the Ministry of HRD whose recommendations were subsequently concurred in by the Ministry of Finance (Deptt. of Expenditure) and after the approval of the Chairman KVS, the following decision was taken:

2.1. Yoga Teachers of Kendriya Vidyalayas, having qualifications at par with their counterparts in the NCT of Delhi viz. possessing a Bachelor's Degree with three months' training in Yoga from a recognised institution, will be placed in the three tier pay structure indicated below w.e.f. 01-01-1996:

Entry Scale : Rs. 5,500 - 175 - 9,000

Senior Scale : Rs. 6,500 - 200 - 10,500

Selection Scale : Rs. 7,500 - 250-12,000

2.2. Yoga Teachers, who do not fulfil the prescribed qualifications, will be entitled to the above pay scales only from the actual date they acquire the qualifications. Till such time they will continue in the scale of pay of Rs. 4,500 - 7000 which is a replacement scale of Rs. 1,400 - 2300 w.e.f 01-01-1996.

3. The decision taken by the Chairman, KVS has been implemented vide letter No. F.12-17/97-KVS(Admn-I)dated the 3rd February, 1998.

4. Submitted for favour of kind information of the Board of Governors.

*A/1*

KENDRIYA VIDYALAYA SANGATHAN  
THE INSTITUTIONAL AREA  
SHAREED JEET SINGH MARG  
NEW DELHI - 110 016.

F.No.12-17/97-KVS(Admin-I)

3-2-1999

To

The Assistant Commissioner  
Kendriya Vidyalaya Sangathan  
All Regional Offices.

Sub: Revision of pay scale of Yoga Teachers in  
Kendriya Vidyalayas - regarding.

Sir/Madam,

In continuation of this office letter of even number dated the 6th February, 1998, I am directed to convey the approval of the Competent Authority for the adoption of the following pay scales for Yoga Teachers working in Kendriya Vidyalayas w.e.f. 1-1-1996:

| Entry Scale | Senior Scale | Selection Scale |
|-------------|--------------|-----------------|
|-------------|--------------|-----------------|

(A)

Yoga  
Teachers  
Possessing a  
Bachelor's  
Degree  
with 3  
months'  
training in  
Yoga from  
a recognised  
institution.

|                   |                    |                    |
|-------------------|--------------------|--------------------|
| 5500-175-<br>9000 | 6500-200-<br>10500 | 7500-250-<br>12000 |
|-------------------|--------------------|--------------------|

(B)

Yoga  
Teachers not  
possessing  
qualifications  
mentioned at

(A) above. 4500-125-  
7000

2. Yoga Teachers, who do not possess the qualifications mentioned at (A) above, will be entitled

Febunary 19

## SELECTION GRADE LIST W.E.F 1.4.84

## YOGA TEACHERS

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI:  
DIRECTORATE OF EDUCATION: ESTABLISHMENT IV BRANCH:  
OLD SECTT: DELHI-54

Office Order No. 13

Dated : 03-03-1994

## ORDER

On the recommendations of the Departmental Promotion Committee, the following Yoga Teachers (Male and Female) are hereby granted Selection Grade in the Pay Scale of Rs. 740-880 (now revised to Rs. 1640-2900) w.e.f. 01-04-1984 subject to completion of their probation period in accordance with the instructions issued by Government of India, Ministry of Education and Social Welfare vide their letter No. 42/27/71-UT- I dated 26th November 1971. They are entitled to draw the same to this effect from the above date. They are allowed Selection Grade subject to condition that the benefit of selection grade will be withdrawn and amount drawn by them on this account will be refunded to the Government account if they are not found eligible for grant of Selection grade at a subsequent stage due to any change in the seniority for any reasons.

| S. No. | Sr. No. | Name of the teacher | Distt. where Working | where D.O.B. | D.O.A. |
|--------|---------|---------------------|----------------------|--------------|--------|
|        |         |                     |                      |              |        |
|        |         |                     |                      |              |        |

| Sl.no. | Yoga Teachers (Male)        | Working | as Yoga Tr. |         |
|--------|-----------------------------|---------|-------------|---------|
| 1.     | 1. Praveen Kumar Bhardwaj   | North   | 30.7.59     | 7.1.83  |
| 2.     | 2. Nitin Chand Singh Thakur | West    | 30.11.53    | 10.1.83 |
| 3.     | 3. Vasudev Sharma           | South   | 5.2.58      | 12.1.83 |

S. I. S. Kumar Ranjan

Date: 10.3.94

|                               |         |         |         |
|-------------------------------|---------|---------|---------|
| 11.13. Viran Devi (Dhingra)   | South   | 8.2.52  | 11.1.83 |
| 12.14. Harish Arora           | North   | 6.6.53  | 05.1.83 |
| 13. 16. Neelam                | Central | 1.7.56  | 07.1.83 |
| 14. 18. Sunita Rao (Sharma)   | South   | 12.5.59 | 13.1.83 |
| 15. 21. Amita Sethi           | West    | 18.7.60 | 18.1.83 |
| 16. 22. Neelam                | North   | 30.7.61 | 05.1.83 |
| 17. 24. Mini Sachdeva (Verma) | South   | 29.6.61 | 15.1.83 |
| 18. 293. Tulsa Rani (SC)      | South   | 10.5.54 | 05.1.83 |

(N.C. Ray)

Joint Director of Education (Admin)

No. DE - 14 (06)/89/Estt. IV/Pl. I/9288-9368

Dated: 3.3.94

Copy forwarded to the following for information and necessary action:-

1. Dy. Director of Education, District East/West/North/South/Central, Delhi/New Delhi with the directions that the above orders in respect of Female Yoga Teachers at Seniority No. 10 & 12 above are subject to Vigilance Clearance at the District level.
2. The Education Officers of concerned districts.
3. All the Principals concerned.
4. All the PAOs, Delhi Administration, Delhi.
5. Controller of Accounts, Mori Gate, Delhi.
6. D.E.O. (Co-ordination) Directorate of Education, Delhi.
7. President GSTA, Delhi.
8. Teachers concerned through Principal /D.D.Es.
9. PA to Secy. (Edn.)/D.E./Addl.D.E. (A)/J.D.E. (A), Dir. of Edn., Delhi.
10. Guard File/Office Order File.

(N.C. Ray)

JOINT DIRECTOR OF EDUCATION

## राज्य तथा

तारंगिक प्रबन संख्या: 153

उत्तर देखे की तारीख 5 मार्च, 1929

14 फाल्गुन, 1929 ॥ शक ॥

'योगा' प्रशिक्षकों के सेलेक्शन ग्रेड पद

\* 153. श्री जलालुद्दीन अंसारी :

श्री गोपिनंदराम मिरी :

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

क्यूंकि क्या तीसरे केन्द्रीय वेतन आयोग की नियोजिताओं के कार्यान्वयन के अनुसारण में भिन्न-भिन्न संवर्गों के कुल पदों के 20 प्रतिशत पद सेलेक्शन ग्रेड पदों में परिवर्तित कर दिए गए थे ;

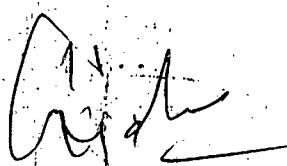
क्यूंकि यदि हाँ, तो क्या 'योगा' प्रशिक्षकों के पदों को भी इस प्रकार के अन्तर्गत परिवर्तित कर दिया गया था ; और

क्यूंकि यदि नहीं, तो उसके क्या कारण हैं और इसका तर्काधार क्या है ?

## उत्तर

मानव संसाधन विकास मंत्री ॥ डा० मुरली मनोहर जोशी ॥

क्यूंकि, क्यूंकि और क्यूंकि : एक विवरण सभा पत्र पर रख दिया गया है ।



योगा प्रशिक्षकों के सेलेक्शन ग्रेड पद के संबंध में श्री ज्ञानाश्रम गंतारों और श्री गोविन्दराम मिरी द्वारा 5.3.1999 लो पूछे गये राज्य सभा तारांकित प्रश्न सं 153 के भाग ४क४, ४स४ और ४ग४ के उत्तर में उल्लिखित विवरण ।

४क४ तीसरे केन्द्रीय वेतन भायोग की सिफारेखाँ के आधार पर 'ग' और 'घ' संवर्ग में चयन ग्रेड की योजना 10% से लेकर 20% तक सरकार द्वारा कीतपय शर्तों के आधार पर 1.8.1976 से लागू की गई थी ।

४ह४ और ४ग४: राष्ट्रीय राज्यानी क्षेत्र दिल्ली सरकार ने सूचित किया है कि 1982-83 में पहले से भर्ती किये गये योग शिक्षकों के 457 पदों में से 91 पदों को चयन ग्रेड पदों में परिवर्तित किया गया है। इसके अतिरिक्त योग शिक्षकों की कोई भर्ती । 1982-83 के बाद नहीं की गई है। पाणिड्यरी, लध्दीप, भण्डान व निको बार द्वीपतमूड संघ राज्य क्षेत्रों ने सूचित किया है कि उनके स्कूलों में योग शिक्षकों के पद नहीं हैं। ४८८-८९ तथा ४९०-९१ में केन्द्रीय-देशन-भायोग के वेतनमान लागू नहीं हैं।

इसी प्रकार, नवोदय विद्यालयों और केन्द्रीय तिब्बती स्कूलों की स्वायत्त स्कूल पद्धतियों से रिपोर्ट मिली है कि उनके स्कूलों में योग शिक्षकों कोई पद नहीं हैं। केन्द्रीय विद्यालय संघरून ने सूचित किया है कि योग शिक्षकों को योजना 1981 में प्रायोगिक आधार पर शुरू की गई थी और उसकी अवधि वर्षानुर्धर्ष आधार पर 1986 में शासी बांद्दोरा पुनरीक्षा करने तक बढ़ाई गई थी जब यह निर्णय लिया गया था कि योग शिक्षकों को केन्द्रीय विद्यालय के शारीरिक शिक्षा कार्यक्रम के साथ मिला दिया जाए और योग शिक्षकों को निवेदा दिया जाए कि वे शारीरिक शिक्षा शिक्षकों के लिए निर्धारित व्यावस्थायिक रूपों को तीन वर्ष की अवधि में प्राप्त कर लें। केन्द्रीय विद्यालयों में पात्र दृग शिक्षकों को 1.1.1995 से तीन स्तरीय वेतनमान दाँड़ा प्रदान किया गया है।